

**Advertisements issued after demonetisation**

97. SHRI KAPIL SIBAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of advertisements published after demonetisation by Government, Ministry-wise, the name of publications along with the cost incurred and the dates of publication;

(b) whether the payments made to publications for these advertisements were cashless and if so, the details thereof and if not, the reasons therefor; and

(c) the details of total amount spent by Government for publicity of demonetisation?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) The details in respect of advertisements published after demonetisation (09.11.2016 till 25.01.2017) is available on DAVP website (*www.davp.nic.in*) under the Head "Newspapers" sub-head "Rajya Sabha Unstarred Q.No.97".

(b) DAVP has the practice of making cashless payments to newspapers, generally through NEFT. Bill submission period is 60 days from the date of publication of print advertisement. Till date DAVP has paid ₹ 14,95,84,691/- for the advertisements released between 09.11.2016 to 25.01.2017.

(c) Total committed expenditure for awareness regarding digital payment and popularizing action on less cash economy is ₹93,93,28,566/-.

**Complaints relating to programmes aired on TV and Radio channels**

†98. SHRI P. L. PUNIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details regarding the number of complaints received during the last three years relating to programmes aired on TV and radio channels and the number of complaints redressed;

(b) whether it is a fact that there is no legal institution in the country for redressal of those complaints owing to which the complaints are not being dealt within time, and if so, the details thereof; and

(c) whether Government proposes to set up a legal institution under Section 22 of the Cable Television Network (Regulation) Act and if not, the reasons therefor?

†Original notice of the question was received in Hindi.